

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**O R D E R**

Imphal, the 29<sup>th</sup> July, 2022

No. HCM/J-11/2013-A&E(Pt.I)/ The High Court of Manipur is pleased to extend the appointment of Shri K. Brajakumar Sharma as Joint Director, Manipur Judicial Academy for another 1 (one) year w.e.f. 10.09.2022 or until further orders, whichever is earlier.

He is entitled to draw a monthly salary of **last pay drawn minus pension**. His monthly pay would be debitable to the Major Head 2014-Administration of Justice (Non Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Demand No. 26-Administration of Justice for the year 2022-2023.

By Order, etc.

Sd/-

**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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Endt. No. HCM/J-11/2013-A&E(Pt.I)/ 13086-98 Imphal, the 29<sup>th</sup> July, 2022

1. The Director, Manipur Judicial Academy.
2. The Judge/Presiding Officer, Court of District & Sessions Judge, Imphal West/Imphal East/Thoubal/Bishnupur/Churachandpur/Ukhrul/Senapati/Tamenglong/Family Court, Manipur/Imphal East/Thoubal, Bishnupur/Revenue Tribunal, MACT, Co-operative Tribunal/Special Court, ND&PD/ND&PD(FTC)/Addl. Sessions Court, CAW(FTC).
3. The Principal Secretary (Finance), Government of Manipur.
4. The Accountant General, Manipur.
5. The Commissioner (Law), Government of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The C.P.C. High Court of Manipur with a request to upload the same on official website.
8. The Deputy Registrar (Accounts & Planning)/(Admn./PM & P), High Court of Manipur.
9. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
12. The Superintendent (Estt.-I)/(Finance & Accounts), High Court of Manipur.
13. Concerned / Guard File.

  
**REGISTRAR GENERAL  
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